

Name of the Corporate Debtor: M/s Magnifico Minerals Private Limited; Date of Commencement of CIRP: 07.08.2024; List of Creditors as on: 25.11.2024

Annexure-7

Summary of List of Operational Creditors (Government Dues) w.r.t. Form B

Sr. No.	Name of creditor	Nature of Claim	Details of Claim received		Details of Claim admitted		Whether related party?	% Voting Share in CoC (where applicable)	Amount of Contingent Claim (Rs.)	Details of Security Interest, if any	Details of any retention of title arrangement in respect of goods or properties, if any	Details of guarantee, if any, held in relation to claim	Amount of any mutual credit, debts etc. - may be set off against the claim,	Details of any mutual credit, debts etc. - may be set off against the claim, if any	Amount of claim Inadmissible	Reason for Claim not admitted	Contingent	Under Verification (In Rs.)	Remarks	
			Date of Receipt	Amount Claimed (Rs.)	Date of admission /update	Amount of claim admitted (Rs.)														
1	Department of Trade & Taxes/Delhi GST	Government Dues	19.09.2024	1,28,01,011	20.09.2024	1,28,01,011	No	NA	-	-	-	-	-	-	-	-	-	-	-	
2	Commissionerate of Custom (Mangaluru)*	Government Dues	24.09.2024	15,58,17,978	18.10.2024	-	No	NA	-	-	-	-	-	-	-	-	15,58,17,978	-	-	Supporting documents could be received on 14.10.2024
3	The Deputy Commissioner of Income Tax	Government Dues	25.10.2024	42,03,07,863	16.11.2024	40,50,28,776	No	NA	-	-	-	-	-	-	1,52,79,087	-	-	-	-	Duly signed & stamped Form was received on 11.11.2024
	Total			58,89,26,852		41,78,29,787			-	-	-	-	-	-	1,52,79,087	-	15,58,17,978	-	-	

